NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 25/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: 16

PETITION NUMBER

: TCP/276/ (IB)/2017

NAME OF THE PETITIONER(S)

: BHANSALI ENGINEERING POLYMERS LTD

NAME OF THE RESPONDENT(S)

: SURYODAYA PLASTICS LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. H. MANOJIN

Coursel for Petitioner

The state

9894664721

ORDER

Counsel for petitioner present and filed an affidavit in proof of service of notice sent to the respondent for their appearance and making submissions today. Respondent called absent. No representation. As seen in the previous order, the Registry was also directed to send notice to the respondent. The Registry is directed to put up a note in regard to the notice sent to the respondent for passing appropriate order. Put up on 05.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)

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